

- (b) if so, whether RUSA is functioning as envisaged;
- (c) if so, the progress achieved under RUSA, so far; and
- (d) if not, the reasons therefor and the steps Government has taken or proposes to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. (DR.) RAM SHANKAR KATHERIA): (a) Yes, Sir. The Centrally Sponsored Scheme of Rashtriya Uchchatar Shiksha Abhiyan (RUSA) was approved by the Cabinet on 3rd October, 2013 for reforming higher education in the States in order to achieve the aims of access, excellence and equity. RUSA is implemented and monitored through an institutional architecture comprising the Mission Authority, Project Approval Board and the National Project Directorate at the national level; the State Higher Education Councils and State Project Directorates at the State level and; the Board of Governors, or equivalent body and the Project Monitoring Units at the institutional level.

(b) and (c) Yes, Sir. As on date 28 States and 5 UTs are participating in RUSA, of which, 19 States have submitted their State Higher Education Plans (SHEPs). An amount of ₹ 74.04 crores has been approved for 23 States and 4 UTs as preparatory grants; ₹ 2.51 crores approved for Management Monitoring Evaluation and Research (MMER); ₹ 256.08 crores has been approved for 81 Model Degree Colleges (MDC); ₹ 154.77 crores approved as Infrastructure Grants for 155 Colleges and ₹ 100 crores for 10 Universities in 4 States; ₹ 16 crores approved for 3 States for Upgradation of 8 existing colleges into MDCs; ₹ 19.475 and ₹ 6.40 crores approved for Vocationalisation of Higher Education in 5 States and Equity Initiatives in 3 States respectively; ₹ 3.33 crores and ₹ 9.04 crores approved for faculty improvement and faculty recruitment respectively for 01 State; ₹ 79.90 crores approved for setting up of 04 Universities in 03 States by clustering of colleges and; ₹ 104 crores approved for setting up Professional Colleges in 5 States.

- (d) Does not arise.

Subsidy to solar panel and selenium chip producing industries

67. PROF. M. V. RAJEEV GOWDA: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government subsidises solar panel and selenium chip producing industries in the country;

(b) if so, the details thereof;

(c) whether Indian solar industry is facing increased competition from Chinese manufacturers and if so, the steps taken by Government to incentivise as well as develop Indian capacity; and

(d) if not, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) and (b) Yes, Sir. Department of Electronics and Information Technology (DEITY) has notified the Modified Special Incentive Package Scheme (M-SIPS). The financial incentives under this scheme are capital subsidy of 20% of Capex for companies under Special Economic Zone (SEZ) and 25% of Capex for Non-SEZ companies. Reimbursement of excise and counter vailing duty on capital equipment are also applicable.

(c) Yes, Indian solar industry is facing increase competition from Chinese manufacturers.

The Ministry has taken following steps to incentivize as well as to develop domestic units/industry are:

- (i) Provision of domestic content requirement in various schemes to source cells and modules of domestic origin.
- (ii) Exemption of Custom and Excise duty on input raw materials required for manufacturing of cells and modules.
- (iii) Capital subsidy for manufacturers under Special Incentive Package Scheme (SIPS) and Modified Special Incentive Package Scheme (M-SIPS) by DEITY.
- (d) Does not arise.

Investment in renewable energy

68. SHRI HUSAIN DALWAI: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether Government is working on a policy for renewable energy sector to attract investment worth \$ 100 billion within the next five years;

(b) if so, the details thereof;

(c) whether any blue print has been prepared for utilization of this investment;

(d) whether, with a view to attract more investment, Government proposes to provide tax holidays and cheaper loans; and

(e) if so, the details in this regard?